

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH, LUCKNOW**

**Withdrawal Application No. 332/00292/2021**

**In  
Original Application No. 332/00089/2021**

**(Through Video Conferencing)**

**This, the 10<sup>th</sup> day of March, 2021**

**HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A)**

Bhawani Bheekh, aged about 51 years S/o Barsati  
R/o Dih Amethi Dih, Amethi Uttar Pradesh.

....Applicant

By Advocate: Shri Dharmendra Awasthi.

Versus

1. Union of India, through the Secretary, Department of Posts, Dak Bhawan, New Delhi.
2. Director General, Department of Posts, Dak Bhawan , Sansad Marg, New Delhi.
3. Chief Post Master General, U.P. Circle, U.P. Lucknow.
4. Post Master General, Department of Posts, Allahabad Region, Allahabad.
5. Regional Director, Department of Posts, Allahabad Region, Allahabad.
6. Superintendent of Post Officers, Sultanpur Division, Sultanpur.

....Respondents

By Advocate : Ms. Prayagmati Gupta.



## ORDER(ORAL)

Shri Dharmendra Awasthi, learned counsel for the applicant, submitted that he seeks the Court's permission to withdraw O.A. No. 89/2021 with liberty to file the same afresh as inadvertently, certain necessary documents and details have been omitted while filing the O.A.



2. Ms. Prayagmati Gupta, learned counsel for the respondents, has no objection to this.
3. Accordingly, withdrawal application No. 292/2021 withdrawing the O.A. No. 89/2021 is allowed with liberty to file the same afresh.
4. OA No. 89/2021 is accordingly dismissed as withdrawn with liberty as aforementioned.

(A.MUKHOPADHAYA)  
MEMBER (A)

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